

(d) No, Sir.

**Agricultural and dairy development during Twelfth Five Year Plan**

†2183. SHRI THAAWAR CHAND GEHLOT: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of funds proposed to be provided for agricultural and dairy development activities in the country during Twelfth Five Year Plan;

(b) the details of funds proposed under the said plan, State-wise including Madhya Pradesh;

(c) the provision proposed to be made for improving the condition of Cooperative Milk Federations and National Dairy Scheme;

(d) whether other States including Madhya Pradesh have submitted any suggestions and proposals to Government regarding above mentioned schemes; and

(e) if so, the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) The allocation of funds for Agriculture and Dairy Development for Twelfth Five Year Plan is yet to be finalized by the Planning Commission.

(b) In view of above, question does not arise.

(c) An amount of Rs. 10 crore has been earmarked for rehabilitation of sick cooperative milk unions under the scheme 'Assistance to Cooperatives' during the current financial year 2012-13. Budgetary Provision of Rs.130 crore has been made for National Dairy Plan Phase-I during 2012-13.

(d) and (e) Thirteen sub project proposals have been received by the Project Management Unit (PMU) located at National Dairy Development Board (NDDB), Anand from End Implementing Agencies (EIAs) that belong to the States of Gujarat, Karnataka, Punjab, Tamil Nadu and Uttar Pradesh. Of this five sub-project proposals from the States of Gujarat, Karnataka and Punjab have been approved by the Project Steering Committee (PSC) during 2012-13 and remaining eight sub project proposals are under consideration by the PMU. No proposal for rehabilitation has been received from any State under the scheme 'Assistance to Cooperatives' during 2012-13.

**Rise in demand of milk**

2184. SHRI C.M. RAMESH: Will the Minister of AGRICULTURE be pleased to state:

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†Original notice of the question was received in Hindi.

(a) whether Government is aware that demand of milk is likely to be about 155 million tonnes by 2016-17;

(b) if so, the steps taken by Government to ensure supply of that much quantity of milk; and

(c) whether Government proposes to bring amendment to the Milk and Milk Product Order (MMPO), 1992 so that adulterated milk do not reach market taking advantage of the fact that there is huge demand of milk in the market?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI CHARAN DAS MAHANT): (a) The demand of milk is likely to be around 150 million tonnes by 2016-17.

(b) Government has launched National Dairy Plan - Phase I (NDP-I) (2011-12 to 2016-17) in March 2012 with an outlay of Rs. 2,242 crore. The objectives of the NDP-I are:

- (i) To help increase the productivity of milch animals and thereby increase milk production to meet the rapidly growing demand for milk.
- (ii) To help provide rural milk producers with greater access to the organised milk-processing sector.

Till end of June, 2012, total amount of about ₹ 35.33 crore has been approved for 5 sub-projects in the areas of Animal Breeding, Animal Nutrition and Milk Procurement System.

(c) The Milk and Milk Product Order (MMPO), 1992 has been repealed with effect from 5th August, 2011 and subsumed in Food Safety and Standards Act, 2006, which is being implemented by Food Safety and Standards Authority of India (FSSAI), which is a statutory body for laying down science based standards for food articles and to regulate their manufacture, storage, sale and import to ensure availability of safe and wholesome food for human consumption.

The Rules and Regulations under the new Act are being enforced by FSSAI with effect from 05.08.2011 throughout the country.

#### **Relief package for drought affected States**

†2185. SHRI DHARMENDRA PRADHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government has announced a relief package for drought affected States;

(b) if so, the details thereof, State-wise;

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†Original notice of the question was received in Hindi.